

**Central Administrative Tribunal  
Principal Bench, New Delhi**



**O.A. No.1420/2021**

**This the 13<sup>th</sup> day of August, 2021**

(Through Video Conferencing)

**Hon'ble Mr. R.N. Singh, Member (J)  
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Rahul Kashyap  
S/o Sh. Rampal Kashyap,  
R/o Village Pastaur, C.B. Ganj,  
District Bareily, Uttar Pradesh-243502.

..Applicant

(Through : Shri Bijender Singh)

**VERSUS**

1. Northern Railways,  
Through its General Manager,  
Northern Railway Headquarters,  
Baroda House, New Delhi-110001
2. Division Railway Manager (Personnel),  
Northern Railway Headquarters,  
Baroda House, New Delhi-110001

...Respondents

(Through : Shri Krishan Kant Sharma )

**ORDER (ORAL)**

**Hon'ble Mr. R. N. Singh, Member (J):**

After arguing for some time, learned counsel for the applicant seeks permission to withdraw the present OA with liberty to the applicant to file a better OA, in accordance with law.

2. Permission is granted. The OA is dismissed as withdrawn with liberty as aforesaid. No costs.

**(Mohd. Jamshed)  
Member (A)**

**(R.N. Singh)  
Member (J)**